

**GOVERNMENT OF ASSAM  
HEALTH & FAMILY WELFARE DEPARTMENT  
DISPUR: GUWAHATI**

No.HLB. 111/2020/82

Dated Dispur the 21<sup>st</sup> May, 2020

**ORDER**

In continuation of Health & Family Welfare Department communications on Standard Operating Procedures for return of residents of Assam from other parts of the country by any means of transport, the following is hereby communicated:

**1. Break-up of costs for providing food to persons in Institutional Quarantine**

1.1. Food may be provided to a person as per **indicative** break-up given below:

Sl. No.	Particulars	Approx. rate per person per day (Rs)
1)	Breakfast	80.00
2)	Lunch	150.00
3)	Dinner	150.00
4)	Tea (2 times)	40.00
5)	Water bottle	60.00
6)	Packaging	20.00
Total		500.00

1.2. Deputy Commissioner will ensure that the quality of food provided is not compromised within the upper ceiling of Rs. 500/- per person per day, **in any type of institutional quarantine.**

**2. Provisions to each family in Home Quarantine.**

2.1. Food items (in kind) as per **indicative** break-up may be provided to **each family unit of 4 (four) members in home quarantine covering a period of 7-10 days:**

Sl No.	Name of Items	Quantity	Approx. Rate (Rs)
1)	Rice	15 Kg	500.00
2)	Dal	2 Kg	300.00
3)	Oil	2 litre	300.00
4)	Salt	1 Kg	30.00
5)	Potato	5 Kg	150.00
6)	Onion	2 Kg	120.00
7)	Other Vegetable / Egg / Milk etc.		300.00
8)	Any other essential items		300.00
		<b>Total</b>	2000.00

- 2.2. The aforesaid quantum of food items of value of approximately Rs 2000/-, will not be decreased in case of any family irrespective of duration of home quarantine.
- 2.3. However, the quantity of food items will be proportionately increased depending on (a) the number of family members in home quarantine and (b) duration of home quarantine.
- 2.4. Essential personal hygiene items like bucket, soap, masks etc. up to value of Rs 500/- per person, will be provided as one time measure, at the start of institutional quarantine. At the end of institutional quarantine, the individual will be allowed to take these items while going for home quarantine.
- 2.5. Fund will be provided by Deputy Commissioner to the concerned Circle Officer/ Block Development Officer for procurement of food items at market rates, who will then hand over the food items to the concerned Village Level Home Quarantine Management Committee and Ward Level Home Quarantine Management Committee for handing over to the family in home quarantine. Deputy Commissioner may also allow the Village/ Ward Level Home Quarantine Management Committee to procure the food items etc, if deemed fit.

In exceptional circumstances, when providing food items is not feasible, cash amounts may be provided to the quarantined family if the family can make arrangements for getting items themselves but without violating any quarantine norms i.e. the entire residence will remain a containment zone.

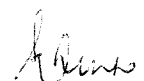
- 2.6. Village Level Home Quarantine Management Committees/ Ward Level Home Quarantine Management Committees under the **overall supervision of the Constituency Wise Quarantine Management Committee**, will **monitor strict compliance with home quarantine norms**, while ensuring that the **essential requirements of the quarantined persons are met**.

### 3. Dhanwantari Scheme

- 3.1. The Dhanwantari Scheme for home delivery of scarce medicines will now be available only for persons in institutional or home quarantine. The procedure to avail benefit of this scheme will remain the same

### 4. Rates of hotel accommodation for institutional quarantine

- 4.1. It is reiterated that **single toilet accommodation** means that either an individual is provided a separate toilet for his use only or a family is provided a separate single toilet which will be shared amongst the family members only.
- 4.2. The rates of hotel accommodation (single accommodation/ single toilet facility /exclusive of food) communicated by the Deputy vary from Rs 300/- to Rs 5,500/- . Hence, the upper ceiling for rate of hotel accommodation is fixed at Rs 2,000/- and Deputy Commissioners will negotiate with the hotels to fix the rates at below Rs 2,000/- and finalise the rates at his level.

  
21/5/20

It may be empathised upon the proprietors/ management of hotels that the District Administration will requisition the hotel under the Disaster Management Act, 2005, if a negotiated rate cannot be arrived at.

4.3. In case, any person wants to avail premium hotel accommodation, Deputy Commissioner may allow at his discretion, after obtaining an **undertaking** from the person that all expenditure for such stay (inclusive of food) will be made by the individual and that he/ she is fully willing to be quarantined in the hotel for a duration of minimum 14 days, if required by district administration.

4.4. Hotels are to be preferably utilised after exhausting other options such as requisitioning/ taking on rent educational institutions, marriage halls, Government guest houses (having single toilet facility) etc. However, Deputy Commissioners will use their discretion to opt for hotel accommodation keeping in mind the local circumstances, if deemed administratively prudent.

#### 5. Fund for items of expenditure at Para 1, 2 & 4.

5.1. Fund will be provided to the Deputy Commissioners by National Health Mission, Assam on receipt of a request from the concerned Deputy Commissioner giving the summary break of fund required.

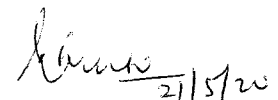
#### 6. Fund for expenditure already incurred

6.1. The expenditure incurred by the Deputy Commissioners in providing quarantine facilities since the onset of COVID-19 pandemic will be borne by State Government and requirement of such fund may be submitted to National Health Mission. However, expenditure incurred by individuals who opted for self-paid quarantine facilities will not be reimbursed, and no such claim should be entertained.

6.2. All Deputy Commissioners will maintain proper accounts for fund received and utilised.

In view of the absolute need to contain the spread of COVID-19, all Deputy Commissioners will ensure that quarantine norms are strictly adhered to by all individuals while ensuring that quarantine persons are provided all essential requirements i.e. **a policy of ruthless quarantine with a human heart**, will be implemented, without fail.

This order will come into force with immediate effect.



(Samir K Sinha, IAS)

Principal Secretary to Government of Assam  
Health & Family Welfare Department

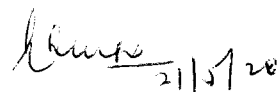
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Dated Dispur the 21<sup>st</sup> May, 2020

Copy to:

1. Chief Secretary, Assam.
2. Additional Chief Secretary, Home & Political and Social Welfare Departments.

3. Director General of Police, Assam.
4. Principal Secretary to Hon'ble Chief Minister, Assam.
5. Principal Secretary, Panchayat & Rural Development Department.
6. Shri G P Singh, IPS, ADGP (L&O)
7. Shri Harmeet Singh, IPS, ADGP (S)
8. Commissioner & Secretary, Transport Department, Dispur.
9. Commissioner & Secretary, Health & Family Welfare Department.
10. Special Secretary, Health & Family Welfare Department.
11. Chief Executive Officer, Assam State Disaster Management Authority.
12. Commissioner of Transport, Assam
13. Managing Director, ASTC.
14. Mission Director, National Health Mission, Assam. He will release fund to Deputy Commissioners for the aforesaid purposes from the unutilised State fund available with NHM, pending recoupment of the fund from State budgetary allocation/ release. In addition, all expenditure made by NHM/ released to DCs by NHM so far in connection with Quarantine facilities, Screening Camps, COVID testing, inter-State transportation etc. for purpose of tackling COVID-19 pandemic will be adjusted similarly.
15. All Deputy Commissioners / Sub-Divisional Officers (Civil) fo necessary action. .
16. All Superintendents of Police
17. DME/ DHS, Assam.
18. All Principals/ Superintendents, Medical College Hospital.
19. All Joint Directors of Health Services, Assam.
20. P.S. to Hon'ble Minister, Health & F.W. Department, Government of Assam
21. P.S. to Hon'ble Minister (All), Government of Assam.
22. P.S. to Hon'ble Minister of State, Health & F.W. Department
23. P.S. to Hon'ble Minister of State (Ind.)/ Minister of State (All), Government of Assam.
24. P.S. to Hon'ble MLA (All).
25. Any other concerned



Principal Secretary to Govt. of Assam  
Health & Family Welfare Department